

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE
UDYOG BHAVAN, NEW DELHI- 110 011**

POLICY CIRCULAR No. 37 (RE-2003)/2002-2007

New Delhi , Dated: 14.06.2004

To

All Licensing Authorities
All Commissioners of Customs,

Subject: Condition 8 of chapter 1A: General notes regarding import policy of ITC (HS)
Classifications of Export and Import Items, 2002-2007.

Reference is invited to Policy Circular No. 25 (RE-2003)/2002-07 dated 28.1.2004 regarding 100% sampling of edible/food products under the PFA Act, the list of High risk food items is as under:

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| 1. Edible Oils and Fats in any form | 8. Infant Formulae |
| 2. Pulses and Pulses products | 9. Food Colours |
| 3. Cereals and Cereal Products | 10. Food Additives |
| 4. Milk powders | 11. Natural Mineral Water |
| 5. Condensed Milks | 12. Packaged drinking water |
| 6. Infant Milk Food | 13. Tea & Coffee |
| 7. Milk Cereal Base Weaning Foods | 14. Cocoa butter equivalent or Substitutes |

This issues with approval of Director General of Foreign Trade.

(H.C. Azad)
Dy. Director General of Foreign Trade